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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/64/2017  
NAME OF THE PETITIONER(S) : EMPEE LEASING & FINANCE  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	VENKATESH.R	COMPANY SECRETARY	<i>montefly</i>

ORDER

PCS representing the applicant present and made his submissions. Report of ROC is awaited. Put up on 29.08.2017 at 10.30 A.M.

*sk*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc